

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No.111  
CP(IB) 587 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Shrimali Industries Pvt Ltd  
V/s  
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..04/04/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :  
For the Respondent : Adv. Mr. Devashish K Trivedi

**ORDER**

Since both the Members are holding this Special Bench, after regular Bench, there is paucity of time.

Adjourned to 30.05.2022.



(AJAI DAS MEHROTRA )  
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)

Swetambary